

234B LAYERS
2715

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

The cases mentioned in column No.3, presently pending in the Courts mentioned in column No.2 are hereby withdrawn and assigned to the Court mentioned in Column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Naveen Gupta, District Judge-09	Sl. No.14, 20, 89, 178, 180 to 185, 190 to 192, 194, 211, 221, 223, 256, 308, 310, 335, 443, 449, 450, 452, 454, 461, 462, 484 = 30 cases	Sh. Jitendra Pratap Singh, District Judge-08 = 100 cases
2	Ms. Gunjan Gupta, PO MACT-01 (West)	Sl. No.2, 6 to 9, 12 to 14, 16 to 23, 25, 27, 30, 33, 34, 35, 44, 49, 51, 59, 62 to 65, 67, 69, 75, 76, 78, 84 to 88 = 40 cases	
3	Sh. Chander Kirti Negi, District Judge-10	Sl. No.39, 44, 158, 273, 348, 389, 462 to 464, 585, 588, 592, 593, 599, 603, 613, 616, 618, 624, 628, 629, 633, 664, 673, 677, 775, 777, 804, 812, 814 = 30 cases	

Important Note :-

1. The transferor Court shall send the case files/ records/proceedings, duly paginated, indexed and complete in all respect, to the transferee Court immediately and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
2. If there is any case connected with the above said case, the same shall also be sent to the transferee Court alongwith the main case.

[Signature]
(DR. VIJAY KUMAR DAHIYA)

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

No. 1453/45801-812 /Cases Transfer/Gaz./PDJ West/2026 Dated, Delhi the 06/10/26
Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)